

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.07.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
2.	Comp. App. (AT) (Ins) No. 21 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd. & Ors. With	Ravi Raghunath	Pratik Thakkar-R1 Atul Sharma-R2 Rohan Agrawal Meghna Rao-R3
3.	Comp. App. (AT) (Ins) No. 22 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd.	Ravi Raghunath	Pratik Thakkar-R1

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 811 of 2022	Shree Ganapati Power and Transformers. Vs. Vijeta Projects And Infrastructure Ltd. & Ors.	Jatin Sapra	
5.	Comp. App. (AT) (Ins) No. 848 of 2022 (With Defects)	Jag Mohan Daga Vs. Bimal Kanti Chowdhary Interim Resolution Professional of Vindhya Industries Pvt. Ltd. & Anr.	Neeraj K. Gupta	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and Ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
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02:00 PM**For Hearing**

7.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
8.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
9.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
10.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
11.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
12.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4

13.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala
14.	Comp. App. (AT) (Ins) No. 771 of 2022	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.	Nupur Kumar	

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar